Declaration of Assets and Liabilities

		I,!	70/48	3-110-17	, son,	/daughter/wife	Year2	DEEBI
		The state of the state of		, cars,	belonging	CO	A) Lend	200 + / FOR
		service and	presently	working as	Bisal	- Vidhan	1. Salha	
		give herein i	elow the	details of the	a assets (imi	movable	able, bank bala	
		nvself, mv s	nouse and	d dependants	- ussets (IIIII	novable, mova	able, bank bala	nce, etc.) of
11-211) .							
	Д	(Asset	s of mov	vable assets	lna bha - t			
16-21100 12-21	M9	iven)	a in Joine	riarrie mulcat	ing the exter	nt of joint own	ership will also	have to be
हाय		Sr. Des	cription	Self	T 6			7.00
1	-	(i) Cash		· North Control	Spouse Name(S)	. Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
जीव,	- -			1000	Rimaser	Anamika Kumari.	Kriph Kuma	2. Jay kum
2	- '	· Banks,	Financial	40000.00			Harmonia Province San Base of Artist San	Programme and the second
= 2.21		Institut Non-Ba	ons And	1,000				
177		Financia	1		-	V .	-	_
		Compan	les					
2/21	(ii	i) Bonds, Debentu	res and			3 (3.00 a)		
2/2		Shares in	1	-		_		11 <u>018</u>
		companie						
	(iv) Other final institution		317202092				
		NSS, Post	al	16x7_200000.				
		Savings, I Policies, e	tc I	W.0000	-		- !	
	(v)	Motor Veh	P/	000000				
		(details of					20.00000	
		make, etc.		1		-		-
7.75.71	(vi)	Jewellery (details of	give Gr	old. sogn				Harris III
		weight and	. [and the Property Communication of the Communication			
		.value)	20	1001.50				
	(vii)	Other asset	US ACTIVIDATE PERSON ALTERNATIONS			¥11,178,000 (0.78%)		2 T
		of claims /		v 1				
		interests			, t			

respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee. Details of Immovable assets

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[Note: Properties in joint ownership indicating the extent of joint ownership will .

Sr.	.	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		4		Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-	-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	~				
	Others (such as interest in property)					

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	. (i) Loans from Banks	400000.	125000.00
al vice parecin find	(ii) Loans from financial institutions	80000.	
	(III) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	~	

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	i,	(d) dues to departments dealing with telephones		
		(e) dues to departments dealing with government transport (including aircraft and helicopters)		
1		(f) Other dues, if any		
	b) :	(I) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	BJVPR 2185J	
		(II) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		Control of Control of States
		(III) Sales Tax [Only in case of proprietary business]		
		(Iv) Property Tax		2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2

C. <u>Personal De</u>	tail
GPF/CPF/PRAN No.	:- PTS/BLA-1334
Gender	(M/F)
Date of Birth	- 1 5 0 7 1 9 7 7 (DD/MM/YYY)
Class/Group :	(A/B/C) Office ATT-endent (Frash) (Full Name e.g. B.A.SBihar Administrative Service,
Home District :- I hereby decla knowledge and belief	Sitamatldi (Bihar) are that the above details are true to the

Signature 1974 3711 44

Name of Employee: VIJay Kumar Ray

Designation: Office ATT endent (Frash)
Department: Biharvidhan Sabha

Note:

Place: Patna

Date: /2.02.21

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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